

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 4196/2014

YASIN & ANR.

Appellant(s)

VERSUS

MURARI LAL

Respondent(s)

IA No. 264309/2025 - EXEMPTION FROM FILING O.T.

IA No. 264307/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 226573/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 4/2016 - PERMISSION TO FILE ANNEXURES

Date : 26-11-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) :

Mr. Saif Zia, Adv.
Mr. Ejaz Maqbool, AOR
Mr. Zain Maqbool, Adv.
Mr. Meeran Maqbool, Adv.

For Respondent(s) :

Mr. Manoj Swarup, Sr. Adv.
Mr. Yash Singhal, Adv.
Mr. Mukul Kumar, AOR

UPON hearing the counsel the Court made the following

O R D E RAt the request of learned counsel for the
respondent(s), list the matter in the Month of
February, 2026.(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT(CHETNA BALOONI)
COURT MASTER (NSH)